

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
CAUSE LIST DATED **15.05.2024** (WEDNESDAY)
CHENNAI BENCH
VACATION COURT (HYBRID MODE)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 163/2024 For Stay IA No. 434/2024	Mr Virigneni Anjaiah Vs Pridhvi Asset Reconstruction And Securitisation Company Limited & 2 Ors. WITH	Mr. Pogulakonda Pratap	
2	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Smt. Kadiyala Suneetha Vs Pridhvi Asset Reconstruction And Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	IA No. 433/2024 (For Stay) In Comp App (AT) (CH) (Ins) No. 354/2023	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. CKeerthana- R6

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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